

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/1998/2339/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the 14th March, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT (B) 520 Dated the 6th March, 2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.03.2024, along with station leave permission, (i) from the morning of 07.03.2024 till the evening of 08.03.2024 and (ii) from the morning of 10.03.2024 till the morning of 11.03.2024**, has been granted. The District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-87/1998/2340-2341/A, dated 14-03-2024
Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)